

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**38. C.P.(IB)-3967(MB)/2019**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - Alpha National Fire Safety Services Pvt  
Ltd**

**V/s**

**B E Billimoria & Co. Ltd**

**Section 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Davis Daniel appeared for the Operational Creditor. None appeared for the Corporate Debtor. The Counsel for the Operational Creditor is directed to serve one more notice on the Corporate Debtor indicating the next date of hearing. List the matter on **26.08.2021** for hearing and file service affidavit two days before the next date of hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**ASHOK KUMAR BORAH**  
**Member (Judicial)**